

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - IV**

**ITEM No. 126**

**Appeal No. 1206/252/ND/2018**

**IN THE MATTER OF:**

Nextgen Bhumi states Pvt. Ltd.

...

Appellant

Vs

ROC

...

Respondent

**Order under Section 252**

**Order delivered on 17.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)  
MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :

For the ROC :

For the IT Dept. :Mr.Tushar Gupta Jr. Standing Council  
Mr.Sumit Kr. Mishra Advocate

**ORDER**

None for the appellant. In the interest of justice, as last chance adjourned to 22.03.2021.

**Sd/-  
SUMITA PURKAYASTHA  
MEMBER (TECHNICAL)**

**Sd/-  
DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**

Vaishali - 17.02.2021